

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE
TAKEN UP ON 05-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
1	Bail-78/2021	Sahil@Akki@Trivendra singh Rawat Vs State	Hearing
2	Bail-93/2021	Anil Kumar Vs State	Hearing

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

1	Crl. Appeal-117/2019	Neelam Devi Vs Bhagwan Singh &ors.	Hearing
2	Civil Revision-08/2020	Nafees Ahmad Vs Abdul Hafees	Hearing
3	Civil Revisin-41/2019	Shivchandra Gulati Vs Rameshwar Singh Rawat	Hearing
4	Misc. Civil Appeal-76/2018	Surendra Singh Bisht Vs State	Hearing
5	Misc. Civil Appeal-74/2018	Rajpal Singh Vs State	Hearing
6	Final Report-16/2018	Vijay Kumar Vs Vikas Jain	Hearing

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court

Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal